

(d) No, Sir. Each case will be considered on its own merits, only if the registration is got transferred.

Coconut Development Board

858. SHRI A. NEELALOHITHA-DASAN NADAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the sites under consideration of the Central Government for the location of the proposed Coconut Development Board;

(b) whether the Government of Kerala has sent any proposal regarding the location and the constitution of the above Board;

(c) if so, the details thereof;

(d) whether any representation has been received from any source to locate the Board at Trivandrum; and

(e) if so, what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) The Coconut Development Board has already been set up with Headquarters at Cochin (Kerala).

(b) and (c). The Government of Kerala had sent suggestions for location of the Headquarters of the Board in Kerala. They also wanted larger representation on the Board.

(d) and (e). A representation for location of the Headquarters of the Board at Trivandrum was received and was duly considered before taking a decision.

Setting up of council for advancement of rural technology

859. SHRI S. B. SIDNAL: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether Government propose to set up a council for advancement of rural technology to help promote employment in rural areas; and

(b) if so, the details thereof;

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) Yes, Sir.

(b) A statement giving a brief note on the scheme is laid on the Table of the House.

Statement

Appropriate technology is an accepted concept all over the world. Considerable work has been done in India for the development of appropriate technology in different sectors of the economy. However, the technology for secondary and tertiary sectors of the rural areas has not received due attention so far. It is partly because there is no central nodal point for development of the appropriate technology for the rural areas of the country. It has, therefore, been decided to set up a Council for Advancement of Rural Technology (CART) under this Ministry. It will have the following objectives:

1. To act as the national nodal point for coordination of all efforts at development and dissemination of rural technology, for all sectors other than those covered by ICAR and its sister bodies;

2. To act as a catalyst for development of appropriate technology for the rural areas by identifying the crucial problems encountered by the rural people and funding research and development efforts by different organisations;

3. To strengthen existing institutions of research and development or set up new institutions;

4. To act as a clearing house of information and a data bank;

5. To disseminate knowledge on rural technology to manufacturers of tools and equipment;

6. To act as a conduit for transfer of appropriate technology;